

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO.3465
TO BE ANSWERED ON 15.07.2019
APPRENTICESHIP TRAINING

3465. SHRI B. Y. RAGHAVENDRA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the total number of industrial units in Bengaluru registered with Government for providing apprenticeship training;
- (b) whether it is true that it is obligatory on the part of employers to engage apprentices;
- (c) if so, whether the industrial units/ employers are implementing the said rule in their units;
- (d) if so, the details for the last three years, company-wise and year-wise; and
- (e) if not, the action the Government has taken against the companies for not implementing the rules of the Apprenticeship Act?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI R. K. SINGH)**

(a) A total of 973 industrial units in Bengaluru are registered with “apprenticeshipindia.org.in” portal of Ministry of Skill Development and Entrepreneurship, to provide apprenticeship training.

(b) As per Apprentices Act, 1961(amended up to 2014), it is obligatory on the part of employers having manpower strength of 40 or more to engage apprentices in a band of 2.5% to 10% of total manpower strength of their industrial units / establishments including contractual staff. Thus, it is mandatory for these industrial units to provide apprenticeship training to a minimum of 2.5% of total manpower strength including contractual staff, annually.

(c) & (d) The details of industrial units/employers implementing the Apprenticeship Training as per the Apprentices Act 1961 and apprentices engaged by them during last three Financial Years (FY), are given in table below:

Financial Year	Total apprentices (all categories)	Establishments engaging apprentices
2016 – 17	3.78 lakh	21,413
2017 – 18	4.00 lakh	21,554
2018 – 19	4.45 lakh	22,802

(e) Government is creating awareness amongst industrial units through extensive outreach programme by conducting workshops in various industrial regions. Show cause notices as per provisions of Apprentices Act, 1961(amended up to 2014) are also being issued to defaulters industrial units /companies/establishments.